CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O.A. No. 64/90

New Delhi this the 3tst Day of May 1994.

Hon'ble Mr. J.P. Sharma, Member (J) Hon'ble Mr. B.K. Singh, Member(A)

Shri Y.P. Purang, R/o C-2/113 Janakpuri, New Delhi-110 058.

... Applicant

(By Advocate: Shri G.D. Gupta)

Vs.

- The Lt. Governor, Union Territory of Delhi Raj Niwas, Delhi-110 054.
- 2. Delhi Administration, through its Chief Secretary, 5 Sham Nath Marg, Delhi 110 054.
- 3. The Director of Education, Delhi Administration, Old Secretariate, Delhi.
- 4. Dr. Sita Ram Sharma,
 Assistant Director of Education,
 C/o The Director of Education,
 Delhi Administration,
 Delhi.
- 5. Smt. Nayyar, Dy. Director of Education,
- 6. Smt. N. Kanwar, Assistant Director of Education/ Education Officer
- Smt. Usha Menon,
 Dy. Director of Education.
- 8. Shri R.D. Bhatnagar, Education Officer

(By Advocate : None)

C/o The Director
of Education,
Delhi Administration,
Old Secretariat,
Delhi

ORDER (Oral)

Hon'ble Mr. J.P. Sharma, Member J

The learned counsel for the applicant gave a statement at the Bar that the relief prayed by the

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applicant has since been granted by the administration itself so the O.A. does not survives. The application, is therefore dismissed as infructuous. No order as to costs.

Bingh)
Member(A)

(J.P. Sharma)
Member(J)

Mittal